



CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH

T.A.No. **061/0008/2020**
Jammu, this the **17.9.2020.**

CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Girdhari Lal s/o late Sh. Prem Nath, r/o 367-B, Durga Nagar, Sector 1, Jammu.

Applicant

(BY ADVOCATE: Mr. Girdhari Lal, applicant in person)
Versus

State of Jammu & Kashmir through its Secretary, Housing & Urban Development Department, Jammu & Kashmir Government, Civil Secretariat, Jammu.

BY ADVOCATE: Sh. Amit Gupta.

.. Respondents

O R D E R(Oral)

HON'BLE MR.RAKESH SAGAR JAIN , MEMBER(J).

Applicant appearing in person states that he wishes to withdraw the present petition as his grievance has been redressed. Ordered accordingly.

(ANAND MATHUR)
Member (A)

Place: Jammu
Dated: 17.9.2020.

KKS

(RAKESH SAGAR JAIN)
Member(J).